

High Court of Jammu & Kashmir and Ladakh at Srinagar
(Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)

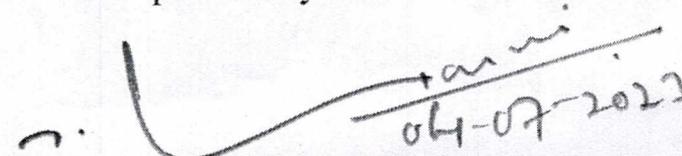
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NOTIFICATION

No: 1271 of 2023 RG/LP Dated: 04/07/2023

It is hereby notified that Shri Raja Mohammad Tasleem S/O Shri Raja Mohammad Abbas Khan R/O Kathidarwaza, Srinagar Kashmir has surrendered his Certificate of Enrollment, as an Advocate, vide his application dated 15.06.2023. Therefore, his Certificate of Enrolment bearing Roll No.1958-A/99 dated 28.09.1998 vide Notification No.141 dated 02.07.2021 is kept in abeyance.

By Order.


(Mohammad Yasin Beigh)
Registrar(Adm)

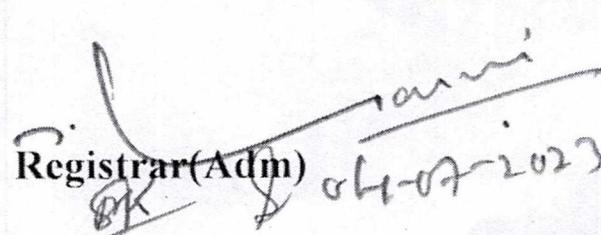
No: 31858-63/RG/L

Dated: 04/07/2023

Copy to the: -

1. Registrar Judicial, High Court Wing, Srinagar.
2. Secretary, Bar Council of India, New Delhi
3. CPC, e-Courts, High Court of J&K and Ladakh, Srinagar with the request to get the same uploaded on the official website of J&K High Court for information of all the concerned.
4. President J&K High Court Bar Association, Srinagar.
5. Manager Government Press, Srinagar for publication in the next issue of the Govt. Gazette.
6. Shri Raja Mohammad Tasleem S/O Shri Raja Mohammad Abbas Khan R/O Kathidarwaza, Srinagar Kashmir.

..... for information.


Registrar(Adm)